NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1300/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: IFCI Limited

V/s.

Viz Infra Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Prachi Wazalwar	Adv for. Respondent	Irachi
	Adr. Shave N 2/w Adr. Almine <u>CP 13</u>	Jukn Jor hang <mark>ORDER</mark> ch'honer 00/18BC/NCLT/MB/MAH/2	017

- 1. After hearing the Learned Representatives of both sides for some time, this Bench raised certain queries, about the terms of settlement and Books of Accounts.respectively.
- 2. Matter is adjourned to 04.01.2018, First on Board.

Sd/-

BHASKARA PANTULA MOHAN Member(Judicial) Date : 15.12.2017

Sd/-

M.K. SHRAWAT Member (Judicial)

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